

ORDER

As per directions of the Hon'ble High Court contained in its order bearing Endst. No. 618-Spl.Genl./XVII.3(6-G) dated 23.05.2020, the ensuing summer vacations in the Subordinate Courts of Punjab, Haryana and U.T. Chandigarh, from 01.06.2020 to 30.06.2020 (both days inclusive) have been cancelled and it has also been directed that the Court will function with the continuation of present arrangement of hearing of cases. Thus, in view of aforesaid order of the Hon'ble High Court and in continuation of this office orders dated 17.05.2020 and 20.05.2020, conveyed to all concerned vide this office Endst. No. 4438 dated 17.05.2020 & 4473 dated 20.05.2020, the following Judicial Officers, on rotation basis, shall perform duty in Sonipat Sessions Division from 01.06.2020 to 30.06.2020 as per roster mentioned below against each, and shall work from home during the remaining period.

Sr. No.	Name of the Judicial Officers with designation	Duty Period
1	Sh. Y.S. Rathor, D&SJ, Sonipat	01.06.2020, 04.06.2020,
2	Sh. Rajesh Malhotra, AD&SJ, Sonipat	08.06.2020, 11.06.2020,
3	Sh. Rahul Bishnoi, AD&SJ, Sonipat	16.06.2020, 19.06.2020,
4	Sh. Desh Raj Chalia, AD&SJ, Sonipat	23.06.2020 & 26.06.2020
5	Sh. Rajesh Gupta, AD&SJ, Sonipat	02.06.2020, 05.06.2020,
6	Dr. Parminder Kaur, AD&SJ, Sonipat	09.06.2020, 12.06.2020,
7	Sh. Ashwani Kumar, AD&SJ, Sonipat	17.06.2020, 20.06.2020,
8	Sh. Devinder Singh, AD&SJ, Sonipat	24.06.2020 & 29.06.2020
9	Sh. Rajesh Sharma, AD&SJ, Sonipat	03.06.2020, 06.06.2020,
10	Sh. Saurabh Gupta, CJ (SD)/ACJM, Sonipat	10.06.2020, 15.06.2020,
11	Ms. Manvika Yadav, ACJ (SD)/JMJC, Sonipat	18.06.2020, 22.06.2020,
12	Ms. Jogindri, ACJ (SD)/SDJM, Kharkhoda	25.06.2020 & 30.06.2020
		01.06.2020, 03.06.2020,
		06.06.2020, 08.06.2020,
		11.06.2020, 13.06.2020,
		16.06.2020, 18.06.2020,
		21.06.2020, 23.06.2020,
		26.06.2020, 28.06.2020
		01.06.2020, 04.06.2020,
		06.06.2020, 09.06.2020,
		11.06.2020, 14.06.2020,
		16.06.2020, 19.06.2020,
		21.06.2020, 24.06.2020,
		26.06.2020, 29.06.2020
		02.06.2020, 04.06.2020,
		07.06.2020, 09.06.2020,
		12.06.2020, 14.06.2020,
		17.06.2020, 19.06.2020,
		22.06.2020, 24.06.2020,
		27.06.2020, 29.06.2020



13	Sh. Ashok Kumar, CJ (JD)/JMIC, Sonipat	02.06.2020, 05.06.2020, 07.06.2020, 10.06.2020, 12.06.2020, 15.06.2020, 17.06.2020, 20.06.2020, 22.06.2020, 25.06.2020, 27.06.2020, 30.06.2020
14	Sh. Vinay Kakran, CJ (JD)/JMIC, Sonipat	03.06.2020, 05.06.2020, 08.06.2020, 10.06.2020, 13.06.2020, 15.06.2020, 18.06.2020, 20.06.2020, 23.06.2020, 25.06.2020, 28.06.2020, 30.06.2020
15	Sh. Sachin Yadav, ACJ (SD)/SDJM, Gohana	01.06.2020 to 03.06.2020 07.06.2020 to 09.06.2020 13.06.2020 to 15.06.2020 19.06.2020 to 21.06.2020 25.06.2020 to 27.06.2020
16	Ms. Vinti, CJ (JD)/JMIC, Gohana	04.06.2020 to 06.06.2020 10.06.2020 to 12.06.2020 16.06.2020 to 18.06.2020 22.06.2020 to 24.06.2020 28.06.2020 to 30.06.2020
17	Sh. Vishal, ACJ (SD)/SDJM, Ganaur	01.06.2020 to 30.06.2020

It is pertinent to mention here that the urgent work in the absence of Ms. Manvika Yadav, ACJ (SD)-cum-PM, JJB, Sonipat, after 05:00 p.m. on each day of her duty shall be dealt with by the second Magistrate-on-Duty.

The urgent work of the Family Courts functioning in Sonipat Sessions Division during the period from 01.06.2020 to 30.06.2020 shall be attended at Sonipat by both the Presiding Officers of Family Courts, as under:-

Sr. No.	Name of the Judicial Officers with designation	Duty Period
1	Sh. Sanjeev Jindal, Principal Judge, Family Court, Sonipat	1, 2, 3, 8, 9, 10, 16, 17, 18, 23, 24 & 25.06.2020
2	Ms. Sonika, Additional Principal Judge, Family Court, Sonipat	4, 5, 6, 11, 12, 15, 19, 20, 22, 26, 29 & 30.6.2020


It is also ordered that the Duty Judges shall hold their Courts in old building of Sessions Courts, Sonipat. The senior Duty Judge shall hold his Court in Court No. 1, second Duty Judge shall hold his/her Court in Court No. 4 and third Duty Judge shall hold his/her Court in Court No. 5 of the old building of Sessions Courts, Sonipat.

It is also ordered that the officials on duty shall remain present from 09:30 a.m. to 05:00 p.m. and any lapse in this regard shall be viewed seriously.

The other instructions of previous order dated 17.05.2020 & 20.05.2020 shall remain unchanged.

A copy of this order be uploaded on the website of this office for general information of the Advocates as well as litigants.


All concerned be informed accordingly.


(Y.S. Rathor)
District and Sessions Judge,
Sonipat. 29-5-2020

Endst. No. 4648 / Dated 29/5/2020 /

Copy forwarded to:-

1. Registrar General, Punjab and Haryana, High Court, Chandigarh, for information.
2. All the Judicial Officers posted in Sonipat Sessions Division,;
3. Deputy Commissioner, Sonipat;
4. Superintendent of Police, Sonipat;
5. District Attorney, Sonipat;
6. Presidents, Bar Association, Sonipat, Gohana, Ganaur and Kharkhoda;
7. Superintendent Grade-II (Judicial) of this office;
8. Statistical Assistant of this office;
9. System Officer/Computer Clerk to note and comply; for information and necessary action.


(Y.S. Rathor)
District and Sessions Judge,
Sonipat. 29-5-2020